

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.3165 of 2014

04/08.07.2020 Today, when the case is called out through V.C.,
Mr. Sandeep Verma, learned counsel for the petitioner
seeks adjournment.

As per the request of the learned counsel for the
petitioner, put up this case on 22.07.2020.

Let the name of Mr. Mithilesh Singh, G.A-IV be
reflected in the daily cause list as a counsel for the State.

(Deepak Roshan, J.)

Fahim/-